

versions) by the Government on the working of the Population Research Centre, (Centre for Research in Rural and Industrial Development), Chandigarh, for the year 1993-94.

[Placed in Library, See No. Lt-6564/94]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Patna, for the year 1993-94, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Patna, for the year 1993-94.
[Placed in Library, See No. Lt-6565/94]
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Thiruvananthapuram, for the year 1993-94, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Thiruvananthapuram, for the year 1993-94.
[Placed in Library, See No. Lt-6566/94]
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Udaipur, for the year 1993-94, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Udaipur, for the year 1993-94.
[Placed in Library, See No. Lt-6567/94]
- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Population Research Centre, Visakhapatnam, for the year 1993-94, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Visakhapatnam, for the year 1993-94.
[Placed in Library, See No. Lt-6568/94]
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Calcutta, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Homoeopathy, Calcutta, for the year 1992-93.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.
[Placed in Library, See No. Lt-6569/94]
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Lala Ram Sarup Institute of Tuberculosis and Allied

Diseases, New Delhi, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Lala Ram Sarup Institute of Tuberculosis and Allied Diseases, New Delhi for the year 1992-93.

- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.
[Placed in Library, See No. Lt-6570/94]

13.14 1/2 hrs.

PUBLIC ACCOUNTS COMMITTEE

Seventy-Sixth Report

[English]

SHRI BHAGWAN SHANKAR RAWAT (Agra): I beg to present the Seventy-Sixth Report (Hindi and English versions) of the Public Accounts Committee on action taken on Fourth Report of Public Accounts Committee (10th Lok Sabha) on 'Doordarshan Commercial Service'.

13.15 hrs.

BILLS INTRODUCED

Maritime zones of India (Regulation of Fishing by Foreign Vessels) Amendment Bills.

[English]

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): I beg to move for leave to introduce a Bill to amend the Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act, 1981.

MR. DEPUTY SPEAKER: The question is:

"Leave be granted to introduce a Bill to amend the Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act, 1981."

The motion was adopted.

SHRI TARUN GOGOI: I introduce the Bill.

13.15 1/2 hrs.

Recovery of Debts due to Banks and Financial Institutions (Amendment) Bill

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): I beg to move for leave to introduce a Bill to amend the Recovery of Debts Due to Banks and Financial Institutions Act, 1993.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Recovery of Debts Due to Banks and Financial Institutions Act, 1993."

The motion was adopted.